

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**  
**UNSTARRED QUESTION NO.3427**  
TO BE ANSWERED ON 17<sup>th</sup> DECEMBER, 2021

**CONSTRUCTION WORK ON SAVAGAON-BELAGAVI ROAD**

3427. SHRIMATI ANGADI MANGAL SURESH:

Will the Minister of DEFENCE  
be pleased to state:

- (a) whether the construction work on the Savagaon-Belagavi road (MDR) near Belagavi City of Karnataka has not been completed due to objections of the Defence officials under the pretext that it passes through the Defence Land;
- (b) if so, the details thereof; and
- (c) the measures contemplated by the Government to enable the local authorities to begin the improvement/ construction of the said road in the interest of public?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) to (c): A proposal for transfer of 2.718 acres of defence land for widening of Belagavi Sanvgaon Mandolli Road (Nanavadi to Sanvgoan-Mandolli connecting road via Angadi Engineering College) was received from State Government of Karnataka on the basis of exchange of Equal Value Land. Identification of suitable land for transfer to Ministry of Defence in lieu of defence land is to be done by the State Government before matter is processed further for grant of working permission under Ministry of Defence Policy Letter No. 11015/2/2012/D (Lands) dated 02.02.2016.

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